## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:200 ANSWERED ON:09.07.2014 FACILITIES TO KVS EMPLOYEES Karandlaje Km. Shobha;Kateel Shri Nalin Kumar

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of various amenities and facilities being provided to teachers and employees of Kendriya Vidyalaya Sangathan (KVS);

(b) whether KVS collects part of salary of employees under Employees Welfare Scheme(EWS);

(c) if so, the details thereof including rules governing EWS, along with money collected, utilised, unutilised during the last three years;

(d) whether several facilities in Kendriya Vidyalayas (KVs) like swimming pool, gym, etc. are operated by private parties and if so, the details thereof including rules regarding access to these facilities by KV employees; and

(e) the steps being taken by the Government for welfare of employees of KVs?

## Answer

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) Kendriya Vidyalaya Sangathan is a fully funded autonomous body under Ministry of HRD. The conditions of service of the employees of KVS are generally at par with those of Central Government employees.

(b) & (c) Yes, Madam. A copy of the Employee Welfare Scheme is available at the website of the KVS at www.kvsangathan.nic.in. The details of money collected and payments made under the scheme are as follows:

(In Rupe	ees)			
Sl. Financial	L Subscript	ion Payment	out of	Balance
No. Year red	ceived from	welfare fund	d to Co	rpus
subscribers subscribers				
1. 2010-2011	25679996	14107713	44080361	1
2. 2011-2012	76764463	19873078	48400331	2

27817023

3, 2012-2013 23788470

(d) 21 swimming pools/Gym were constructed in different Kendriya Vidyalayas by signing Built Operate Transfer (BOT) agreement with private parties between November, 2001 and June, 2004 by Kendriya Vidyalaya Sangathan. As per the agreement entered into at the time of creation of these facilities, the Concessionaires are to provide free of cost training facilities to school children and staff or any other users decided by Kendriya Vidyalaya Sangathan authorities during school hours, which includes instructors, trainers, life guards and necessary equipment/materials etc.

(e) The following additional concessions are also available to KVS employees:

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(i) Admissions to the wards of Kendriya Vidyalaya Sangathan employees.

(ii) Financial assistance for professional education to the wards of Kendriya Vidyalaya Teachers by National Federation Teachers Welfare (NFTW).